

Staff in Delhi Polytechnic

*575. **Shrimati Sucheta Kripalani:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that a deficiency of staff in the Engineering Department of the Delhi Polytechnic has existed for the last five years or so; and

(b) if so, the number of vacancies that have existed during each of the last five years and the reasons for their not being filled?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 59].

All India Service Officers in States

*577. **Shri V. P. Nayar:** Will the Minister of Home Affairs be pleased to state:

(a) the nature and extent of control of State Government over officers of the All India Services allotted by the Centre to posts in the State Governments as from the I.A.S. and I.P.S. cadres; and

(b) how many officers of all India Services are now working in Kerala State?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) The nature and extent of control of State Governments over Indian Administrative Service and Indian Police Service officers allotted to the State Governments, is governed by the All India Services Act, 1951 and the Rules and Regulations framed thereunder by the Central Government in consultation with the State Governments.

(b) 27 Indian Administrative Service and 13 Indian Police Service Officers are at present actually serving in the Kerala State.

Assam Oil Company

*578. **Shrimati Manjula Debi:** Will the Minister of Finance be pleased to state whether it is a fact that there is a proposal from the Commissioner of Income Tax to assess the income of the Assam Oil Company in Calcutta instead of at Dibrugarh?

The Deputy Minister of Finance (Shri B. R. Bhagat): In view of the secrecy provisions of section 54 of the Income-tax Act, the information asked for cannot be supplied. However, to remove any possible misapprehension, it may be stated that the share of a State in income-tax collections is arrived at by applying the prescribed percentage to the total net divisible proceeds of "taxes on income" in the whole of India. The State's share will not, therefore, be affected by a particular company being assessed in that State or elsewhere.

Corporation for Delhi

*578-A. { **Shri Brahm Prakash:**
Shri Radha Raman:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have fixed a target date for setting up a Corporation in Delhi; and

(b) if so, what it is?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). It is proposed to introduce the Bill providing for the setting up of a Municipal Corporation in Delhi, in the next session of Parliament. The Corporation will start functioning after the necessary legislation has been passed by Parliament and the preliminary arrangements are completed.

स्वतन्त्रता आन्दोलन क पीड़ित

*५७९. श्री बाल्मीकी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ऐसे नगरों, ग्रामों तथा अन्य स्थानों का सर्वेक्षण करने

का विचार है जिन पर १८५७ के विद्रोह का प्रभाव पड़ा था; और

(ख) इससे पीड़ित लोगों की सन्तानों के पुनर्वास के लिये सरकार का क्या योजना बनाने का विचार है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क) उत्सव का उचित कार्यक्रम बनाने के लिए हर राज्य सरकार ने अपनी अपनी राष्ट्रीय समिति बनाई है। निःसन्देह राज्य सरकारें यह ध्यान रखेंगी कि १८५७ के संग्राम से सम्बन्धित सभी ऐतिहासिक स्थानों पर विशेष उत्सव मनाने का आयोजन किया जाए।

(ख) इस सम्बन्ध में कोई विशेष योजना नहीं बनाई गई है।

हिन्दी की शिक्षा

*५८०. श्री अमर सिंह डामर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के कर्मचारियों को हिन्दी सिखाने की योजना के अन्तर्गत प्रति व्यक्ति कुल कितना खर्चा भ्राम्य;

(ख) क्या इस योजना के अन्तर्गत हिन्दी सीखे हुए व्यक्ति हिन्दी में काम करने के योग्य हो गये हैं; और

(ग) अधीक्षक अधिकारियों की नियुक्ति के बाद इस योजना में क्या प्रगति हुई है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क) इस समय ट्रेनिंग के तीन कोर्स हैं। एक कोर्स में प्रति व्यक्ति पर लगभग २१ रुपये खर्च होते हैं।

(ख) जो तीसरा कोर्स अथवा प्राज्ञ परीक्षा पास कर चुके हैं वे साधारण सरकारी कार्य हिन्दी में कर सकते हैं। यह भी निश्चय किया गया है कि १९६० या १९६१ तक कठिन प्रकार के टिप्पण तथा आलेखन (नोटिंग तथा डाफ़्टिंग) और कार्यालय से संबंधित

अन्य कार्यों के लिये ट्रेनिंग का एक एडवान्स कोर्स प्रारम्भ किया जाये।

(ग) सब केन्द्रों में अध्यापकों के कार्य को देखभाल करने के लिये अधीक्षक अधिकारी अर्थात् ऐसिस्टेंट सुपरवाइजर नियुक्त किये गये हैं। दिल्ली स्थित सुपरवाइजर पर देखभाल का समस्त भार है और वह देश के समस्त केन्द्रों का निरीक्षण भी करता है।

Mysore Iron and Steel Works, Bhadravathy

*581. Shri Mohamed Imam: Will the Minister of Steel, Mines and Fuel be pleased to state the Central assistance given to Mysore Iron and Steel Works, Bhadravathy during year 1956-57?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): No loan was given to the Mysore Iron and Steel Works during the year 1956-57.

हिमाचल प्रदेश सचिवालय में आग

*५८ श्री बाजपेयी : क्या गृह-कार्य मंत्री की कृपा कि :

(क) क्या हिमाचल प्रदेश सचिवालय में भवन में आग के कारणों का पता लगाने के लिये कोई जांच की गई है;

(ख) यदि हां, तो उसका क्या परिणाम निकला है; और

(ग) इस प्रकार की दुर्घटनाओं की पुनरावृत्ति को रोकने के लिए सरकार का क्या कदम उठाने का विचार है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : (क) तथा (ख) जांच की जा रही है।

(ग) वास्तविक स्थिति मालूम हो जाने पर ही भविष्य में की जाने वाली कार्यवाही पर विचार किया जायेगा।